

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).17272/2012

DAKSCHINANCHAL VIDYUT VITRAN NIGAM LTD. Petitioner(s)

VERSUS

VIDUT LOKPAL U.P. & ORS. Respondent(s)

(With prayer for interim relief and office report)

Date: 15/03/2013 This Petition was called on for hearing today.

For Petitioner(s) Mr.Ranjit B.Raut,adv.
 Mr. Rakesh Uttamchandra Upadhyay,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Dasti has been served on respondent No.1. No appearance for
respondent No.1. Hence, service is complete. List the matter before
the Hon'ble Court as per rules.

		(Sunil Thomas)	
		Registrar	

SB